

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 434/GT/2014**

Subject : Approval of tariff of Jaypee Karcham Wangtoo Hydroelectric Project for the period 2014-19

Date of Hearing : 19.3.2015

Coram : Shri Gireesh B Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Jaiprakash Power Ventures Limited

Respondents : PTC India Limited & 6 Others

Parties present : Shri Vishal Gupta, Advocate, JPVL  
Shri Kapil Ahuja, JPVL  
Shri Sanjiv K. Goel, JPVL  
Shri Ravi Prakash, Advocate, PTC  
Ms. Puja Priyadarshini, Advocate, PTC  
Ms. Mandakini Ghosh, Advocate, HPGCL, PSPCL  
Shri Rajiv Srivastava, Advocate, UPPCL

**Record of Proceedings**

During the hearing, the learned counsels for the respondents HPGCL & PSPCL prayed for grant of four weeks time to file reply in the matter. Similar request was made by the learned counsel for the discoms of Rajasthan.

2. The learned counsel for the petitioner prayed for grant of time to file rejoinder, after receipt of the replies from the respondents.
3. Considering the fact that CEA is yet to submit its report as sought for by the Commission vide ROP dated 25.11.2014 and 13.1.2015, the Commission adjourned the hearing in the matter. However, the Commission, decided to grant four weeks time to CEA to submit the report as sought for vide ROP dated 25.11.2014 and 13.1.2015.
4. Meanwhile, the petitioner is directed to submit on affidavit, the Station Balance Sheet for each year, since the first infusion of capital till the COD of the station.
5. The respondents are directed to file their replies by 14.4.2015 with advance copies to petitioner, who shall file its rejoinder by 28.4.2015.

6. Matter shall be listed for final hearing on 7.5.2015. The parties are directed to complete the pleadings in the matter prior to the date of hearing.

By Order of the Commission

-S/d-  
(T. Rout)  
Chief (Legal)